

Deportation of Foreign Students Found Positive for AIDS

1426. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any foreign students have been sent back to their countries during 1989-90 as they were found positive for AIDS tests;

(b) if so, the number of students and the countries to which they belong to;

(c) whether all foreign students in India and those coming into India are being tested for AIDS;

(d) whether tests are also performed on those Indian students who live in close proximity with the foreign students; and

(e) if so, what did the tests hitherto performed reveal?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) and (b). 14 foreign students have been deported to their respective countries during 1989-90 as they were found positive for AIDS.

It would be prejudicial to India's relations with the concerned countries if the

names of the countries are disclosed.

(c) Yes. All foreign students enrolled in Indian educational Institutions will have to produce a HIV free certificate from an accredited W.H.O. laboratory abroad or undergo a medical test in an Indian Laboratory recognised by DGHS, within one month after arrival in India.

(d) No.

(e) Does not arise.

Centrally Sponsored Schemes to Check Rise in Population

1427. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Centrally sponsored schemes were introduced to check the rise in population; and

(b) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) Yes, Sir.

(b) The various schemes under National Family Welfare Programme along with the corresponding outlay for 1989-90 are given in the Annexure.